

ITEM NO.25 Court 5 (Video Conferencing) SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).8342-8346/2019

(Arising out of impugned final judgment and order dated 14-08-2019 in U/S 482/378/407 No. 4446/2012 14-08-2019 in U/S 482/378/407 No. 4250/2012 14-08-2019 in U/S 482/378/407 No. 4251/2012 14-08-2019 in U/S 482/378/407 No. 4252/2012 14-08-2019 in U/S 482/378/407 No. 4253/2012 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

M/S FERTICO MARKETING AND
INVESTMENT PVT. LTD. & ORS. ETC. Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION AND ANR. ETC. Respondent(s)

(FOR ADMISSION and IA No.140114/2019-EXEMPTION FROM FILING O.T. and IA No.140115/2019-PERMISSION TO FILE LENGTHY LIST OF DATES.)

WITH

SLP(Cr1) No. 8314-8316/2019 (II)
(IA No.139557/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.139556/2019-EXEMPTION FROM FILING O.T)

SLP(Cr1) No. 8420-8421/2019 (II)
(FOR ADMISSION and I.R. and IA No.141478/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.141477/2019-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(Cr1) No. 1792-1796/2020 (II)
(FOR ADMISSION and I.R. and IA No.31395/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.31394/2020-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1789-1791/2020 (II)
(FOR ADMISSION and I.R. and IA No.29996/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.29995/2020-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1821-1828/2020 (II)
(FOR ADMISSION and I.R. and IA No.27959/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27958/2020-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 2742-2745/2020 (II-A)
(FOR ADMISSION and I.R. and IA No.54294/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 3262/2020 (II-A)

(FOR ADMISSION and I.R.)

Diary No(s). 15992/2020 (II-A)
(FOR ADMISSION and IA No. 75364/2020 - CONDONATION OF DELAY IN FILING

IA No. 75371/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75367/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 75366/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16960/2020 (II-A)

(FOR ADMISSION and I.R. and IA No.79078/2020-CONDONATION OF DELAY IN FILING and IA No.79082/2020-EXEMPTION FROM FILING O.T. and IA No.79077/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.79081/2020-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS and IA No.80835/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.79080/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 16-10-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ashwarya Sinha, AOR
Mr. Srijan Sinha, Adv.

Mr. Niraj Sharma, AOR

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ambhoj Kumar Sinha, AOR

Mr. Amit Anand Tiwari, Adv.
Ms. Shakun Sharma, AOR
Ms. Mary Mitzy, Adv.
Ms. Devyani Gupta, Adv.

Mr. A. K. De, Adv.
Mr. Anuj Chauhan, Adv.
Ms. Ananya De, Adv.
Mr. Pramit Saxena, AOR

For Respondent(s) Mr. S. V. Raju, ASG
Mr. Manan Popli, Adv.
Mr. Kush Chaturvedi, Adv.
Mr. Divyansh Rathi, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Ashwani Kumar Dubey, AOR

Mr. Manish Kumar, Adv.

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1) Nos. 2742-2745/2020, 3262/2020, Diary
No(s). 15992/2020 and 16960/2020

It is agreed position that issues in these matters are not identical/similar to the issues involved in other set of cases and also arise from different judgments passed by the High Court of Jharkhand, hence de-linked.

List these matters on 27th November, 2020.

No coercive action be taken against the petitioners till then.

SLP (Cr1.) No(s).8342-8346/2019, 8314-8316/2019, 8420-8421/2019, 1792-1796/2020, 1789-1791/2020 and 1821-1828/2020

Heard counsel for the parties.

Hearing concluded.

Judgment reserved.

Parties are at liberty to file written submissions within two weeks from today.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

